

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO.164(ND)/2017**

**IN THE MATTER OF:**

Genius Bug Education & Learning Pvt Ltd. ... Applicant/petitioners  
Vs. ...  
ROC ... Respondent

**Order under Section 252(3) of the Companies Act, 2013**

**Order Delivered on 22.12.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Shri R. Varadharajan,**  
**Hon'ble Member(Judicial)**

**ORDER**

By Order of the Bench, the matter is listed on 12.01.2018.

  
**(Nirmala Vincent)**  
**Court Officer**

01.12.2017  
V. Sethi